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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 14<sup>th</sup> Feb., 2020

No.HC.XV.17/2019/43 /RV. In continuation of this Registry's Notification No. HC.XV.17/2019/166/RV., dated 01.11.2019, the High Court has been pleased to extend the suspension period in respect of Shri Ashraf Ahmed Choudhury, Sub-Divisional Judicial Magistrate (Sadar) (under suspension), Karimganj, for another period of three months w.e.f. 01.02.2020. During the period of suspension, his Head Quarter will be Kamrup Metro Sessions Division.

By Order

Sd/- Gautam Baruah  
**REGISTRAR (VIGILANCE)**

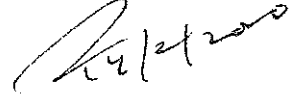
Memo No. HC.XV.17/2019/43-A /RV., Dated 14/02/2020

Copy to :-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6 for information.
2. The Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information with reference to High Court Memo. No. HC.XV.17/2019/166-A/RV., dated 01.11.2019.
3. The District and Sessions Judge, Karimganj, Pin.788710 for information and necessary action with reference to High Court Memo. No. HC.XV.17/2019/166-A/RV., dated 01.11.2019.
4. The District and Sessions Judge, Kamrup (M), Guwahati, for information and necessary action with reference to High Court Memo. No. HC.XV.17/2019/166-A/RV., dated 01.11.2019.
5. The Chief Judicial Magistrate, Karimganj, Pin.788710 for information and necessary action with reference to High Court Memo. No. HC.XV.17/2019/166-A/RV., dated 01.11.2019.
6. Shri Ashraf Ahmed Choudhury, Sub-Divisional Judicial Magistrate (Sadar) (under suspension), Karimganj, **Present Address:-**House No.43, Choudhury Cottage, Gandhi Basti Tiniali, P.O. Silpukhuri, Guwahati, Dist. Kamrup (M), Pin.781003.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Deputy Director, Assam Government Press, Bamunimaidan, Guwahati-21, for publication of the above Notification in the Assam Gazette.
9. The Treasury Officer, Karimganj, Pin.788710/Kamrup (Metro), Guwahati, for information and necessary action with reference to High Court Memo. No. HC.XV.17/2019/166-A/RV., dated 01.11.2019.
10. The Administrative Officer (Judicial), Appointment Section/Statement Section, Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr. / Mrs. Justice.....

Gauhati High Court, Guwahati.

- ✓ 12. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
13. The C.A. to Registrar General, Gauhati High Court, Guwahati.



REGISTRAR (VIGILANCE)

14/1/2020